

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
STARRED QUESTION NO.*196
ANSWERED ON 18.12.2025

CONSERVATION OF PROTECTED MONUMENTS BY PRIVATE PLAYERS

*196. SHRI PRAMOD TIWARI:

Will the Minister of CULTURE be pleased to state:

- (a) whether Government proposes to open up protected monuments to private players;
- (b) if so, the details thereof and the reasons therefor;
- (c) the mechanism to be adopted to create a public-private model in heritage conservation; and
- (d) the present corpus of National Culture Fund and the details of conservation projects being funded by it?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO.*196 FOR 18.12.2025. RAISED BY SHRI PRAMOD TIWARI: HON'BLE M.P. REGARDING CONSERVATION OF PROTECTED MONUMENTS BY PRIVATE PLAYERS

- (a) The Adopt A Heritage 2.0 program, launched in September 2023, provides a & framework for engagement with private and public sector entities, as well as
- (b) NGOs, trusts, and societies, for the development and maintenance of visitor amenities at protected monuments. The involvement of stakeholders is strictly limited to non-conservation activities, including cleaning of premises and provision as well as upkeep of amenities such as washrooms, drinking water, child-care rooms, benches, pathways, garbage bins, signage, sound-and-light shows, and illumination. All works for provision of amenities are undertaken in close consultation and guidance of the Archaeological Survey of India (ASI).

- (c) Under National Culture Fund, Conservation activities are funded by public and Private donors and the conservation works are executed under the supervision of ASI.
- (d) As of date, the total accumulated corpus of the National Culture Fund (NCF) is ₹50.04 Crores.

The details of the project funded by CSR funds / donations through NCF for protected monuments during last five years are given in **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA STARRED QUESTION NO.*196 FOR 18.12.2025

LIST OF PROJECTS CONCEIVED ON PROTECTED MONUMENTS UNDER NCF DURING LAST 5 YEARS

SI No.	Project	Donor / MoU signed/ Total Cost	Year of signed MoU	Amount of Project (in Lakh)
1.	Construction/setting up of the public toilets and drinking water facility at the Vijaydurg Fort, Dist. Sindhudurg, (Maharashtra)	Shipping Corporation of India	2025	60.00
2.	Conservation and Tourists facilities development at Jogeshwari Caves, Mumbai, (Maharashtra)	IRB Holding Pvt. Ltd.	2025	245.00
3.	Protection of the Ancient Palace of Shey, Leh, (UT of Ladakh)	IRCTC	2025	195.00
4. (i) (ii) (iii)	Providing Tourists Infrastructure Facilities: Sun Temple, Konark, (Odisha) Somnath and Ruins at Badgaon, Katni, (Madhya Pradesh) Brihadiswara temple Thanjavur, (Tamil Nadu)	Armoured Vehicles Nigam Ltd. (AVNL)	2024	110.00
5.	Digital Upgradation of the ASI Hampi Museum at Kamalapura, (Karnataka)	Airport Authority of India	2023	325.00
6.	Conservation, Restoration and providing tourist amenities at Sri Lakshmi Narasimha Temple, Nuggehalli, Channarayapatna Taluk Hassan, (Karnataka)	Sh. Vasuki N. S/o Smt. Nagarattanama N.	2022	110.00
7.	Restoration & Development of centrally protected monument site at Deobaloda, Bhilai, (Chhattisgarh)	SAIL (Bhilai Steel Plant)	2022	283.70
8.	Restoration of Vishnu temple and math at Bateshwar Complex, District Morena, (Madhya Pradesh)	Infosys Foundation	2021	400.00
